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developers and the organised sector will be encouraged to invest in various forms of housing and land development by access to finance, speedier approval of schemes and other forms of support, removal of constraints to assembly and development of land.

## **RAEP in Assam**

3850 SHRI KARNENDU
BHATTACHARJEE: Will the Minister
of RURAL AREAS AND
EMPLOYMENT be pleased to state:

- (a) whether Rural Areas Employment Programme is being implemented in Assam; and
- (b) if so, what has been its progress in Silchar?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VERMA): (a) Yes, Sir.

(b) Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) are the major employment generation programmes being implemented by the Centre in Silchar block of Cachar district in Assam. Blockwise progress is not monitored by the Centre.

# Committees under the Ministry of Urban Affairs and Employment

3851 SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:

- (a) the names of Committees functioning under the Ministry of Urban Affairs and Employment comprising of M.P.s and nonofficials as members; and
  - (b) the details of their terms of reference?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATESWARLU): (a) (i) National Level Coordination Committee on Building Centres.

- (ii) National Level Monitoring Committee on Urban Basic Services for the poor.
- (iii) Inter-Ministerial Convergence Forum (IMCF) under Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP).
  - (iv) Rajghat Samadhi Committee.
  - (v) Hindi Advisory Committee.
- (vi) Scientific Advisory Committee of the Ministry.
- (b) Terms of reference of these Committees are given in the enclosed statement.

#### Statement

I. NATIONAL LEVEL COORDINATION COMMITTEE ON BUILDING CENTRES.

## TERMS OF REFERENCE

The Committee will review the entire gamut of decentralised technology transfer, dissemination and skill upgradation, convey appropriate instruction/advice to State Governments, BMTPC, HUDCO and other concerned agencies in Public and Private Sector.

II. NATIONAL LEVEL MONITORING COMMITTEE ON URBAN BASIC SERVICES FOR THE POOR (UBSP)

# TERMS OF REFERENCE

- (a) To review the status of the implementation of the scheme in the various States/UTs from time to time.
- (b) To strengthen the participation of Urban Local **Bodies** in the implementation of the Poverty especially Alleviation Programmes in Constitutional view of the 74th Amendment Act.